

1	2	3
Upto 10 mm	5150	6000
Above 10 mm to 25 mm	4900	5750
<i>GP SHEETS/COILS</i>		
1.6 mm to 1.0 mm	7890	9060
Thinner than 1.0 mm to 0.63 mm	8900	9480
<i>GC SHEETS/COILS</i>		
1.6 mm to 1.0 mm	7940	9110
Thinner than 1.0 mm to 0.63 mm	8950	9530
<i>HR COILS</i>		
3.15 mm and below	6190	7600
Above 3.15 mm to below 5 mm	6030	7479
<i>HR SHEETS</i>		
1.6 mm to 1.0 mm	6790	8000
Thinner than 1.0 mm	7290	8500
<i>CR COILS</i>		
1.6 mm to 1.0 mm	8000	8990
Thinner than 1.0 mm	8330	9320
<i>CR SHEETS</i>		
1.6 mm to 1.0 mm	8070	9060
Thinner than 1.0 mm	8400	9390

Dharwa-Bhokar Railway Line

1675. SHRI UTTAM RATHOD: Will the Minister of RAILWAYS be pleased to state:

(a) whether the survey work of Dharwa-

Pusad-Bhokar railway line in Central Zone has been completed; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE

MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) No, Sir.

(b) Does not arise.

Shed and Foot over-Bridge at Hingoli Railway Station (South Central Railway)

1676. SHRI UTTAM RATHOD: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a demand for a platform shed and platform foot bridge for passengers at Hingoli Railway Station on South Central metre-gauge section; and

(b) if so, the steps taken/proposed in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) and (b). Yes, Sir. The existing platform at Hingoli station is a low level platform and in view of the traffic also being meagre, a foot-over-bridge is not justified for the present. It is proposed to provide another rail level platform with a suitable pathway across the tracks to enable the passengers to move from one platform to the other. The platform cover provided at the station is adequate as per the norms laid down.

[*Translation*]

Manufacturing of De-Addicting Drugs

1677. SHRI KALI PRASAD PANDEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to issue licences for manufacturing costly de-addicting drugs in the country;

(b) if so, the salient features of the decision taken in the meeting of the Central

Committee on De-addiction held recently; and

(c) the action to be taken in this regard and the main criteria to be adopted for issuing licences?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (c). In the case of any new drug including drugs for de-addiction, Drug Controller (India) in consultation with experts grants permission to market such drugs. After such permission is granted by Drug Controller (I), manufacturing licences are granted by State Drug Controllers under the Drugs & Cosmetics Act. However no applications for grant of permission for marketing any new drugs used for de-addiction have been received by Drug Controller (I). Drug Controller (India) has also not received any recommendation to this effect from the Central Committee on Prohibition & Drug Abuse.

[*English*]

Trained Man-Power

1678. SHRI BALASAHEB VIKHE PATIL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have taken any steps to ensure that the country did not experience either paucity or a surfeit of trained man-power for educational institutions;

(b) if so, whether the educational institutions have been asked to provide required trained manpower to the country;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?